

F. No. J-11015/1/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 22nd March, 2023

ORDER

With reference to this Department's Order No. J-11017/1/2018-Judicial dated 16.03.2020, the President is pleased to extend the term of **Ms. Muzamil Hamid**, Advocate as Standing Government Counsel for District & Subordinate Courts, Baramulla (UT of J&K), as shown in the table below, with effect from **21st March, 2023**, until further orders : -

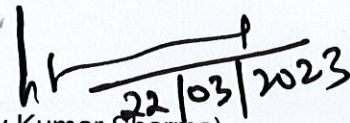
District & Subordinate Courts, Baramulla (UT of J&K)

Standing Government Counsel

Name of Advocate	Contact details	Enrolment No.
Ms. Muzamil Hamid	R/o Sangari Colony, Baramulla, J&K-193101 Chamber No. 1A, District & Session Court Complex, Baramulla (J&K) Mob: 9419033754	JK/215/2001

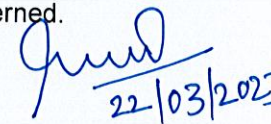
2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(I)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions upon panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading "Circulars pertaining to litigations".

3. Hindi version of this order will follow.


(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

Copy to:-

1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to JS&LA (SA).
3. Shri Tahir Majid Shamsi, Deputy. SGI, J&K High Court at Srinagar.
4. Shri Vishal Sharma, Deputy SGI, J & K High Court at Jammu.
5. Ms. Muzamil Hamid, Standing Govt. Counsel as above.
6. The Cash (LA) Section, for the payment of retainerhip fee to above SGC with effect from 21.03.2023.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all concerned.
10. Guard File/Judicial Section with 5 spare copies.


(Lakka Muneswara Rao)
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